

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137

CP No. 75/Chd/Hry/2023

IN THE MATTER OF:-

Seema Jain & Anr

...

Petitioners

Versus

Anjali Labs JMJK Pvt. Ltd. & Ors

...

Respondents

Under Section: 241-242, CA 2013

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.09.2024.

Sd/-

Court Officer

July 12, 2024